

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 07 of 2011 and 46 of 2011.**

**Dated: 14<sup>th</sup> December, 2011**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

**In the matter of:**

**Punjab State Power Corporation Ltd. .... Appellant (s)**

**Versus**

**P.S.E.R.C. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan

Counsel for the Respondent (s) : Mr. Sakesh Kumar  
Mr. Buddy. A. Ranganadhan

**ORDER**

At the request of learned counsel for the parties, post the matter for hearing on **16<sup>th</sup> January, 2012.**

**(Justice P.S. Datta)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

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